

DIVISION BENCH  
COURT - I

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/5(KB)2016  
COMP.APPL/202(KB)2017,  
COMP.APPL/491(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	<b>AXIS NIRMAN &amp; INDUSTRIES LTD. VS HOTEL BIRSA PVT.LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. : For Petitioner  
Mr. Aritra Basu, Adv.  
Ms. Suranjana Chatterjee, Adv.

Mr. Patita Paban Bishwal, Adv. : For Libra Retailer Pvt. Ltd.

**ORDER**

1. Ld. Counsel for the parties present.
2. It is stated that an appeal is pending before Hon'ble NCLAT which is coming up for hearing on 20.5.2024.
3. In view of this statement, this petition is adjourned to **27/6/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**